NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

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PETITION NUMBER

: CP/110/2018

NAME OF THE PETITIONER(S)

: VARUNA ENERGY AND WATER PVT LTD

NAME OF THE RESPONDENT(S)

UNDER SECTION

: 66(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

The matter was called. No representation on behalf of the petitioner. The Registry is directed to send notice to the petitioner informing the next date of hearing. Put up on 28.02.2018.

(S VIJAYARAGHAVAN) Member(Technical) (CH. MOHD SHARIEF TARIQ) Member(Judicial)

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